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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.41/BB/2018	For hearing	Sec 7 of I&B	Mr. Prem Pradeep	A and Y Partners	M/s Indies Vineyards Pvt Ltd	Shri Rajanna Advocate

SL. NO. NAME (IN CAPITAL & PHONE NUMBER) REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

SHASHANK NAGENDRAN

PETITIONER



RESPONDENT/s :

PRADEEP B.R.

RESPONDENT



ORDER

Heard Shri Shashank Nagendran, learned Counsel for Petitioner;
Shri Pradeep B.R., learned Counsel for Respondent.

At their request, post the case on 04/10/2018.



MEMBER (T)



MEMBER (J)

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